

जा रहे ब्याज की राशि उनसे अर्जित शुद्ध लाभ की राशि से भी अधिक है; यदि हाँ, तो ब्याज की राशि कितनी है ?

उद्योग मंत्रालय में राज्य मंत्री (श्री पी० के० धुंगन): . (क) और (ख) 31-3-1990 तक केवल इसी अवधि तक की जानकारी उपलब्ध है, केन्द्रीय सरकारी क्षेत्र के 244 उद्यमों में कुल 99315.31 करोड़ रुपये का पूँजीनिवेश किया गया था। 233 चल उद्यम हैं जिनमें 93091.08 करोड़ रुपये का पूँजी निवेश किया गया है तथा शेष 11 उद्यम निर्माणाधीन चरण में है।

(ग) 1989-90 के दौरान 233 चल उद्यमों द्वारा अर्जित शुद्ध लाभ की राशि 3781.73 करोड़ रुपये है जो पूँजीनिवेश का 4.06 प्रतिशत है। सरकारी क्षेत्र के भिन्न-भिन्न उद्यमों में 1990-91 से संबंधित लेखे तैयार किये जाने की प्रक्रिया के विभिन्न चरणों में हैं।

(घ) जी हाँ। 1989-90 के दौरान 60358.17 करोड़ रुपये के दीर्घकालीन ऋणों पर 4245.39 करोड़ रुपये का ब्याज देय था।

#### 'lireat to suspend the release of new films

719. SHRI SURESH KALMADI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that producers of motion pictures have threatened to suspend the release of all new films in the country in protest against the arbitrary price hike of 37.5 per cent imposed by Government run-Hindustan Photo Films on cine picture raw stock; and

(b) if so, what steps Government propose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRTJA VYAS): (a) and (b) The film industry had represented against the price revision of Colour Positive film announced by Hindustan Photo Films (HPF) with effect from

15-6-91. The price revision of Cine Colour Positive has for the time being kept in abeyance for reviewing the matter in detail.

720. [Transferred to 2nd August, 1991]

#### Privatisation of public sector,

##### undertakings

721. SHRI SHANKAR DAYAL SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government are considering to privatise some public sector undertakings in the country;

(b) if so, what are the reasons therefor; and

(c) whether Government propose to issue any white paper in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

#### Indigenous technologies developed by C. S. I. R.

722. MISS SAROI KHAPARDE: Will the PRIME MINISTER be pleased to state:

(a) the details of the indigenous technologies developed by the C. S. I. R. laboratories during the last three years;

(b) whether any action has been taken by Government so far to promote their utilisation by the Indian industries and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) Details of the major technologies developed by the CSIR laboratories during the last 3 years i. e. 1988-91, are given below:

i. zeolite additives (developed by. National Chemical Laboratory but not yet commercialised).

ii. food grade hexane (developed by Indian Institute of Petroleum and licensed to two parties).